

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 192/GT/2020

Subject : Petition for revision of tariff of Bhilai Expansion Power Plant (500 MW) for the period 2014-19 after truing up exercise.

Petitioner : NTPC SAIL Power Company Limited

Respondents : DNH Power Distribution Corporation Limited and 3 Ors.

Date of Hearing : **24.6.2022**

Coram : Shri I.S.Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Tridib Deb, NTPC SAIL
Shri Soumitra Samanta, NTPC SAIL
Shri Dilip Kumar Tiwari, NTPC SAIL
Shri Anand Ganesan, Advocate, DNH
Shri Jai Dhanani, Advocate, DNH

Record of Proceedings

The order in the present petition was reserved on 29.6.2021. However, the order could not be issued prior to the Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for hearing today through virtual conferencing.

2. During the hearing, the representative of the Petitioner submitted that the information sought by the Commission has been filed and tariff of the generating station may be trued-up as prayed for by the Petitioner.

3. However, the learned counsel for the Respondent DNH sought time to file its reply in the matter.

4. The Commission after hearing the parties, permitted the Respondent DNH to file its reply on or before 13.7.2022 after serving copy to the Petitioner, who shall file its rejoinder, if any, by 20.7.2022. The parties shall complete their pleadings within the due dates mentioned and no extension of time shall be granted.

5. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

